

SIKKIM



GOVERNMENT

GAZETTE

**EXTRAORDINARY
PUBLISHED BY AUTHORITY**

Gangtok

Tuesday 22nd April 2025

No. 107

**HIGH COURT OF SIKKIM
GANGTOK**

No. 02/HCS

Date: 03.04.2025

NOTIFICATION

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to create two(02) permanent posts of **Group 'D'(Level-4)** in the Establishment of High Court of Sikkim, with immediate effect.

By Order,

**(Prajwal Khatiwada)
Registrar General**

